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**L. Mallick Vrs. ICAR**

**Admission Sl. No. 2**

**O.A. No. 957 of 2013**

Order dated: 07.05.2014

CORAM

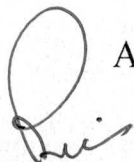
**HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)**

**HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)**

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Heard Mr. S.Mohanty, Ld. Counsel for the applicant, and  
Mr. S. B. Jena, Ld. Counsel appearing for the Respondents-ICAR.

After hearing in extenso, Mr. Mohanty, Ld. Counsel for the  
applicant, on being confronted with the question regarding delay in  
filing this O.A., prayed to withdraw this O.A. to file a better  
application along with the petition for condonation of delay. Prayer is  
allowed.



MEMBER(Admn.)

Accordingly, the O.A. is disposed of being withdrawn.



MEMBER(Judl.)

RK